

The monthly remuneration of a staff artist is fixed after taking into account all relevant factors such as merit, suitability and general availability of talent for the work for which the person concerned is appointed. No uniform scale of pay can be applied to staff artists as the availability of talent and the merits of artists vary from place to place and from individual to individual.

(c) They are employed on a contract basis normally for a period of three years (in special cases for a shorter period). The contracts are renewable for further periods of 3 years or less according to the requirements of All India Radio.

(d) Yes.

(e) No.

RESCUE STATIONS

437. Shri B. S. Murthy: Will the Minister of Labour be pleased to state:

(a) the number of Rescue Stations in South India as per Indian Coal Mines Rescue Rules, 1939;

(b) the total number of persons who received benefit due to Rescue Stations during 1951-52; and

(c) the total expenditure incurred on the Rescue Stations during 1951-52?

The Minister of Labour (Shri V. V. Giri): (a) None; the rules apply only to the Jharia and Raniganj coalfields.

(b) and (c). The information is being collected and will be placed on the Table of the House in due course.

CASTOR OIL (EXPORT)

438. Shri A. K. Gopalan: Will the Minister of Commerce and Industry be pleased to state:

(a) the amount and value of exports of crude and refined castor oil during the years 1948 to 1952;

(b) the countries to which they are exported;

(c) the names of the firms exporting them;

(d) how many of the above firms (c) are foreign owned and controlled; and

(e) whether export of castor oil has priority on shipping?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). A statement is placed on the Table of the House. [See Appendix VIII, annexure No. 58.]

(c) and (d). Accurate information in this regard is not available.

(e) There are no priorities in shipping.

PIT-HEAD BATHS IN COLLIERIES

439. Shri Vittal Rao: Will the Minister of Labour be pleased to state:

(a) how many pit-head baths are there in coal mines at Kothagudiam and Bellampalli;

(b) how many are proposed to be constructed; and

(c) the total amount allocated for the construction of pit-head baths for the year 1952-53?

The Minister of Labour (Shri V. V. Giri): (a) None; a few, however, are under construction.

(b) Under the Rules, five pit-head baths are required to be constructed.

(c) It is the responsibility of colliery owners to provide pit-head baths at their own cost. The Coal Mines Labour Welfare Fund however pay a subsidy equal to 10 per cent. of the cost of construction subject to certain ceiling limits, if the baths are completed and put in commission to the satisfaction of the Coal Mines Welfare Commissioner by the 12th November 1952.

MIGRANTS (SCHEDULED CASTES AND TRIBES)

440. Shri Rup Narain: Will the Minister of Rehabilitation be pleased to state:

(a) how many members of Scheduled Castes and Tribes have migrated to India from Pakistan;

(b) what is the total amount spent for their rehabilitation by the Government;

(c) the number of houses built for the Scheduled Caste and Scheduled Tribes Refugees; and

(d) whether any colony has been established for them separately?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Information has not yet been compiled by the Registrar General, India.

(b) Separate figures of expenditure incurred exclusively on the rehabilitation of scheduled castes and tribes are not available.

(c) About 2,000 houses have been built exclusively for these classes of displaced persons but they are also entitled to allotment under general housing schemes like other displaced persons.

(d) Yes.

DISPLACED STUDENTS (SCHOLARSHIPS AND STIPENDS)

441. Shri Rup Narain: Will the Minister of Rehabilitation be pleased to state: